

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2018 AT 10.30 AM

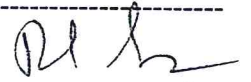
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/156/(IB)/CB/2018  
NAME OF THE PETITIONER(S) : AB SOLUTIONS INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : ROC CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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RATI DWIVAN SARANI

PEC



B. Sarathbabu

ROC, Chennai

B. Sarathbabu

**ORDER**

Representative for the Applicant present. Counsel for RoC has filed the report. The same is taken on record.

The Company was incorporated in 2011 and thereafter till date no balance sheet or annual returns have been filed, due to which the name of the Company was struck off under section 248(5) of the Companies Act, 2013 during 15-22 of July 2017.

Representative for the Applicant has not been in a position to establish that the Applicant Company is carrying on any business. It appears to be a shell company. The Application is devoid of merits and stands **rejected**.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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